

**GOVERNMENT OF INDIA**  
**MINISTRY OF INFORMATION AND BROADCASTING**  
**RAJYA SABHA**  
**QUESTION NO 06.12.2010**  
**ANSWERED ON**  
**NORMS TO ISSUE LICENCES TO NEW CHANNELS .**

2854

SHRI RAASHID ALVI

Will the Minister of COALINFORMATION AND BROADCASTING be pleased to state :-

- (a) the details of the norms to issue licences to launch new channels;
- (b) the number of applications received during the last ten years to launch new channels;
- (c) the details of applications, rejected and granted; and
- (d) the revenue collected therefrom?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING

(SHRI C. M. JATUA)

(a) Permissions for launch of private satellite TV channels are granted in terms of the Uplinking/Downlinking guidelines of this Ministry. The guidelines are available on the Ministry's website [www.mib.nic.in](http://www.mib.nic.in)

(b) and (c) Receipt of applications under the uplinking/downlinking guidelines is an on-going process. No record of incomplete applications which are closed or returned is kept in the Ministry. As on 30-11-2010, 507 private satellite television channels have been permitted for uplinking from India and permission for 69 TV Channels, which are uplinked from foreign countries, have been issued. Further, applications for uplinking/downlinking of approximately 340 TV channels are at various stages of scrutiny which also include inter-Ministerial comments/clearances.

(d) In terms of the Uplinking/Downlinking guidelines of this Ministry, processing fee of Rs.10,000/- is required to be paid with the application for uplinking/downlinking permission. In addition, the details of fee payable under uplinking / downlinking guidelines are as below:-

A. Uplinking Fee for 10 years:- Rs. 5.00 Lakh

B. Downlinking:

(a) Registration of the company under downlinking: - Rs. 5.00 Lakh

(b) Downlinking registration of Channel for 5 years : - Rs. 5.00 Lakhs

(c) Annual Renewal fee for downlinking: Rs. 1.00 Lakh

All the companies permitted to uplink/ downlink TV channels under the extant guidelines have paid the required fee since the notification of these guidelines.